IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO. 695/2016

IN THE MATTER OF:

Presco-Mec Autocomp Pvt. Ltd.

Applicant/petitioner

Piyush Colonisers Ltd.

Respondent

Order under Section 433 (e) & 434 (1)(a) of the Companies Act

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner : Mr. Sunil Goyal, Advocate

For the Respondent

ORDER

For Order, see C.P. No. 693/2016.

- sd -

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

- Sd -

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi